

STATEMENT No. FOREIGN EXCHANGE REGULATION ACT, 1973 AND DETAILED DEMANDS FOR GRANTS OF MINISTRIES

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATT SUSHILA ROHATGI): I beg to lay on the Table—

(1) A statement (Hindi and English versions) on "Clarification and Amplification of Guidelines issued for administering Section 29 of Foreign Exchange Regulation Act, 1973." [Placed in Library See No. LT-10690/76].

(2) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries/Departments for 1976-77:—

- (i) Ministry of Commerce.
- (ii) Department of Revenue and Banking.
- (iii) Ministry of Health & Family Planning.
- (iv) Ministry of Law, Justice and Company Affairs.
- (v) Ministry of Planning.
- (vi) Ministry of Supply and Rehabilitation.
- (vii) Ministry of Tourism and Civil Aviation.
- (viii) Department of Electronics.

[Placed in Library. See No. LT-10691/76].

ANNUAL REPORT OF NCERT FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1974-75. [Placed in Library See No. LT-10692/76].

11.57 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was made to the House on the 2nd April, 1976.

- (1) The Maternity Benefit (Amendment) Bill, 1976.
- (2) The Indian Standards Institution (Certification Marks) Amendment Bill, 1976.
- (3) The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess Bill, 1976.
- (4) The Beedi Workers Welfare Cess Bill, 1976.

11.57-1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND TENTH & TWO HUNDRED AND SIXTH REPORTS

SHRI H N. MUKHERJEE (Calcutta—North-East): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Two Hundred and tenth Report relating to Naval Dockyard Expansion Scheme on para II of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Defence Services).
- (2) Two Hundred and sixth Report on Action Taken by Government on the recommendations contained in their Hundred and Forty-eighth Report on paragraphs relating to Financial Results and Earnings of the Railways included in the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Railways).